

bers from the Sittings of the House held on the 16th December, 1983.

12.10 hrs.

MATTERS UNDER RULE 377

(i) Delay in constructing the proposed Fishing Harbour at Paradip (Orissa)

SHRI LAKSHMAN MALLICK (Jagat-singhpur) : The proposal of Government of Orissa for construction of a fishing harbour at Paradip was taken up with the Government of India as far back as 1970. The State Government have pursued this matter at the level of Union Minister on several occasions. But it is unfortunate that though over a decade has passed, the proposal has not been materialised so far.

The estimate for Paradip fishing harbour has been updated from time to time and the cost estimate is increasing every year. At present about 5.0 mechanised and non-mechanised boats are operating in area. A few hundred more boats are expected to be operated in Paradip area by the end of the 6th Plan period. At present trawlers are being accommodated temporarily at wooden-jetties in a very limited space inside the turning basin of main harbour without any facility. In the absence of fishing harbour facilities trawlers are creating problems for the Paradip port authorities.

It is therefore absolutely necessary that a fishing harbour is set up at Paradip without any further delay. I request the Government of India to take immediate steps in the matter.

श्री चन्द्रपाल शंखानी (हाथरस) : अध्यक्ष महोदय, मैंने नियम के अनुसार 250 शब्द का मँटर बना कर दिया था, लेकिन मुझे अफसोस के साथ कहना पड़ता है कि इस में से तीन लाइनें लिख कर भेज दी हैं।

मैंने हाथरस की काटन मिल के बारे में कहा था, लेकिन इस में "हाथरस" शब्द ही नहीं है, मैं इस को क्या पढ़ूँ ? मेरे पास ओरिजनल है, अगर आप आज्ञा दें तो उस को पढ़ दूँ।

अध्यक्ष महोदय : मैं देखूंगा। आप का यह कल करवा दूंगा। आप बैठ जाइये।

(ii) Need to provide immediate relief to malaria-affected people of Shahjahanpur (U.P.)

SHRI JITENDRA PRASAD (Shah-jahanpur) : Sir, I may be permitted to draw the attention of the House and the Government towards the grave and serious condition in District Shahjahanpur, U.P. caused by the killer disease which was later on identified as Malaria. The malaria which broke out in several villages claimed not less than 700 lives. The tragedy of such an alarming magnitude could have been averted had the Public Health Department of the State and the Central Malaria Eradication Department taken sufficient anti-Malaria measures well in time and acted promptly in diagnosing the disease at an early stage and by distributing medicines in the affected areas. Surprisingly, no spraying operations to check this disease have been made in the State during the last few years. The lack of adequate means of communication which prevented the supply of sufficient quantity medicines and medical help to the suffering people also added to the deterioration of the situation.

I, therefore, request that some concrete steps for controlling the disease and improving the means of communication should be taken by the Central Government so that timely medical help could be rushed to the affected areas. Immediate relief should be given in the affected areas to provide a nutritive meal once a day to the affected poor persons in all the villages who are still facing death due to

mal-nutrition and re-occurrence of the disease.

(iii) **Need to withdraw the proposed hike in Service charges levied by Mormugao Port Trust, Goa**

*SHRI J. S. PATIL (Thane) : Goa's iron ore export industry is facing a severe crisis due to the world-wide demand-recession. In addition to this, the proposed measure of Mormugao Port Trust to increase its service charges by 61 per cent has hit hard the ore export units of Goa. Two mine-owner exporters have already stopped functioning. A couple of more exporters are likely to close down their units due to steep service levy hike by Mormugao Port Trust. The ore industry which earns Rs. 140/- crores every year in foreign exchange will become irretrievably sick in near future rendering many workers jobless.

Mormugao Port Trust has raised service charges to make its mechanical ore handling plant self-sufficient. The operation of the plant is showing losses for the past two years. Iron ore exporters feel that losses can be wiped out by instilling more efficiently in the port's working and maintaining proper coordination in its activities. Mormugao Port Trust is making good its losses by increasing the service charges.

All the exporters associations in Goa have opposed the move of Mormugao Port Trust to increase its service charges and appealed to withdraw its hike. But their appeals have fallen on deaf ears. I, therefore, request the Government to take appropriate steps to withdraw the proposed hike in service charges and save the iron ore export industry of Goa from becoming extinct.

(iv) **Need for financial help from central government to Uttar Pradesh for completing the ongoing irrigation projects**

श्री उमा कान्त निध (मिर्जापुर) : अध्यक्ष महोदय, सिंचाई कृषि उत्पादन

बढ़ाने का मुख्य आधार है। उत्तर प्रदेश के पूर्वांचल में अनेक सिंचाई योजनाएँ वर्षों से प्रारम्भ की गई हैं किंतु वित्तीय कठिनाइयों के कारण पूरी नहीं हो पा रही हैं। योजना की लागत क्रमशः बढ़ती जा रही है। इसके अतिरिक्त जिन क्षेत्रों में सिंचाई के कोई साधन नहीं हैं और वहाँ बंधे बंधियाँ एवं नलकूप बनाना आवश्यक है, उन क्षेत्रों में भी सिंचाई के नये कार्यक्रम नहीं चल पा रहे हैं। उक्त बड़ी सिंचाई योजनाओं का उनके क्षेत्रों में कृषि उत्पादन बढ़ाने में बहुत बड़ा योगदान होगा। उदाहरण के लिए ज्ञानपुर पम्प नहर, सोन पंप नहर, देवकली पम्प नहर, कनहर बन्धा तथा अन्य मझोली एवं छोटी बंधियाँ तथा नलकूप इत्यादी मिर्जापुर, बनारस इत्यादि पूर्वी उत्तर के असिंचित क्षेत्रों के लिये अत्यंत आवश्यक और उपयोगी हैं। उत्तर प्रदेश का सिंचाई विभाग धन की कमी के कारण उक्त योजनाओं को पूरा नहीं कर पा रहा है। साथ ही नयी योजनाएँ भी नहीं चल पा रही हैं।

मेरा केन्द्रीय सरकार से निवेदन है कि उत्तर प्रदेश की सिंचाई क्षमता को बढ़ाने के लिए तथा असिंचित क्षेत्रों में सिंचाई सुविधा प्रदान करने के लिए उक्त योजनाओं के लिए धन की सहायता प्रदान की जाये।

(v) **Re. need for payment of funds by Central governments for modernisation of Bijnore Sugar Mills**

श्री बंशु राम प्रेमी (बिजनौर) : अध्यक्ष महोदय, बिजनौर चीनी मिल की स्थापना 1983 में हुई थी और 1946 से लगातार यह मिल लीज पर चलाई जाती